

Annexure-8

Name of the Corporate Debtor: SUN-POWER METALICS PRIVATE LIMITED; Date of Commencement of CIRP: 02.01.2024; List of Creditors as on: 21.12.2024 (Version 6)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Finvin Investor Private Limited	06-05-2024	₹ 32,17,06,862.00	-	-	-	-	-	-	-	-	₹ 32,17,06,862.00	-	Due to non-submission of requisite documents
2	Searock International Private Limited	29-07-2024	₹ 2,60,97,205.00	1,92,00,000	-	-	-	-	-	-	-	₹ 68,97,205.00	-	Due to non-submission of requisite documents
3	Kavya Hill View CHS Limited	16-08-2024	₹ 38,46,522.00	21,54,874.33	Maintenance Dues	-	-	-	-	-	-	₹ 16,91,647.67	-	Claimant charged compound interest instead of simple interest. Further, the claim has been admitted for the properties that belongs to CD, and from the date of purchase of the property by the CD.
4	Incred Financial Services Limited	10-02-2024	35,66,304.00	34,82,160	Unsecured	-	-	NA	NA	NA	NA	84,144.00	-	Claim has been re-verified and admitted as Operational Creditor
	Total		355216893.00	2,48,37,034	0	0	0	0	0	0	0	₹ 33,03,79,858.67	₹ 0.00	0